

370
17-05-23

HIGH COURT OF DELHI AT NEW DELHI



40

No. ___/Gaz./P.F./Superannuation/2023

Dated: 15/05/2023

Mr. Harish Dudani, Officer of Delhi Higher Judicial Service and presently posted as Principal Judge, Family Courts, New Delhi District, Patiala House Courts, New Delhi, shall stand retired from Delhi Higher Judicial Service in the afternoon of 31st August, 2023 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Harish Dudani.

BY ORDER OF THE COURT

Sd/-
(Ravinder Dudeja)
Registrar General

4127-4135

Endst. No. ___/Gaz./P.F./Superannuation/2023

Dated: 15/05/2023

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges in Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay and Accounts Officer concerned.
6. Officer concerned.
7. Personal file of the officer concerned.
8. CR dossier of the officer concerned.
9. Guard file.

Judg. Br.
Pr. Dets. (H. Ct.)
16/5/23

(Sanjeev Dobhal)
Deputy Registrar (Gaz.-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2023/39106-39156

Dated, Delhi the 18 MAY 2023

Copy forwarded for information and necessary to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi